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Title: Papers laid on the Table of the House by Ministers/members.

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MADAM SPEAKER: Now, Papers to be laid on the Table. Item No. 3, Shri Ghulam Nabi Azad.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

(1) A copy each of the following Annual Reports (Hindi and English versions) for the year 2012-2013 alongwith Audited Accounts in respect of the following centres:-

- (i) Population Research Centre (Institute for Social and Economic Change), Bangalore.

(Placed in Library, See No. LT 9925/15/13)

- (ii) Population Research Centre (Department of Statistics, Maharaja Sayajirao University of Baroda), Vadodara.

(Placed in Library, See No. LT 9926/15/13)

- (iii) Population Research Centre (Utkal University), Bhubaneswar.

(Placed in Library, See No. LT 9927/15/13)

- (iv) Population Research Centre (Centre for Research in Rural and Industrial Development), Chandigarh.

(Placed in Library, See No. LT 9928/15/13)

- (v) Population Research Centre (Punjab University), Chandigarh.

(Placed in Library, See No. LT 9929/15/13)

- (vi) Population Research Centre (Institute of Economic Growth), Delhi.

(Placed in Library, See No. LT 9930/15/13)

- (vii) Population Research Centre (JSS Institute of Economic Research), Dharwad.

(Placed in Library, See No. LT 9931/15/13)

- (viii) Population Research Centre (Gandhigram Institute of Rural Health and Family Welfare Trust), Dindigul.
(Placed in Library, See No. LT 9932/15/13)
- (ix) Population Research Centre (Department of Statistics, Guwahati University), Guwahati.
(Placed in Library, See No. LT 9933/15/13)
- (x) Population Research Centre (Department of Economics, University of Lucknow), Lucknow.
(Placed in Library, See No. LT 9934/15/13)
- (xi) Population Research Centre (Department of Statistics, Patna University), Patna.
(Placed in Library, See No. LT 9935/15/13)
- (xii) Population Research Centre (Department of Statistics, Gokhale Institute of Politics and Economics), Pune.
(Placed in Library, See No. LT 9936/15/13)
- (xiii) Population Research Centre (Department of General and Applied Geography, Dr. Harisingh Gour University), Sagar.
(Placed in Library, See No. LT 9937/15/13)
- (xiv) Population Research Centre (Himachal Pradesh University), Shimla.
(Placed in Library, See No. LT 9938/15/13)
- (xv) Population Research Centre (University of Kashmir), Srinagar.
(Placed in Library, See No. LT 9939/15/13)
- (xvi) Population Research Centre (University of Kerala), Thiruvananthapuram.
(Placed in Library, See No. LT 9940/15/13)

(xvii) Population Research Centre (Mohanlal Sukhadia University), Udaipur.

(Placed in Library, See No. LT 9941/15/13)

(xviii) Population Research Centre (Andhra University), Visakhapatnam.

(Placed in Library, See No. LT 9942/15/13)

(2) A copy each of the Review (Hindi and English versions) by the Government of the working of the above mentioned Population Research Centres for the year 2012-2013.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences, Wardha, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Institute of Medical Sciences, Wardha, for the year 2012-2013.

(Placed in Library, See No. LT 9943/15/13)

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the HSCC (India) Limited, Noida, for the year 2012-2013.

(ii) Annual Report of the HSCC (India) Limited, Noida, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9944/15/13)

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2012-2013.

(ii) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9945/15/13)

(b) (i) Review by the Government of the working of the Solar Energy Corporation of India, New Delhi, for the year 2012-2013.

- (ii) Annual Report of the Solar Energy Corporation of India, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9946/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Swaran Singh National Institute of Renewable Energy, Kapurthala, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Swaran Singh National Institute of Renewable Energy, Kapurthala, for the year 2012-2013.

(Placed in Library, See No. LT 9947/15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Wind Energy Technology, Chennai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Wind Energy Technology, Chennai, for the year 2012-2013.

(Placed in Library, See No. LT 9948/15/13)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): I beg to lay on the Table:-

- (1) A copy of the following papers (Hindi and English versions) under clause (6) of the Article 338A of the Constitution:-

- (i) Special Report of the National Commission for Scheduled Tribes on Good Governance for Tribal Development and Administration, May, 2012
- (ii) Explanatory Memorandum on the Special Report of the National Commission for Scheduled Tribes on Good Governance for Tribal Development and Administration, May, 2012.

(Placed in Library, See No. LT 9949/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 9950/15/13)

THE MINISTER OF MINES (SHRI DINSHA PATEL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the National Aluminium Company Limited, Bhubaneswar, for the year

2012-2013.

- (ii) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9951/15/13)

- (2) (i) Review by the Government of the working of the Hindustan Copper Limited, Kolkata, for the year 2012-2013.
- (ii) Annual Report of the Hindustan Copper Limited, Kolkata, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9952/15/13)

- (3) (i) Review by the Government of the working of the Bharat Gold Mines Limited, Kolar Gold Field, for the year 2012-2013.
- (ii) Annual Report of the Bharat Gold Mines Limited, Kolar Gold Field, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9953/15/13)

- (4) (i) Review by the Government of the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 2012-2013.
- (ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9954/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): On behalf of Dr. K. Chiranjeevi, I beg to lay on the Table:-

(1) A copy each of the Annual Reports for the year 2012-2013 (Hindi and English versions) alongwith Audited Accounts in respect of the following institutes:-

- (i) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hajipur.

(Placed in Library, See No. LT 9955/15/13)

- (ii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa.

(Placed in Library, See No. LT 9956/15/13)

- (iii) Institute of Hotel Management and Catering Technology Thiruvananthapuram.

(Placed in Library, See No. LT 9957/15/13)

(iv) Dr. Ambedkar Institute of Hotel Management Catering and Nutrition, Chandigarh.

(Placed in Library, See No. LT 9958/15/13)

(v) Institute of Hotel Management, Catering and Nutrition, Lucknow.

(Placed in Library, See No. LT 9959/15/13)

(vi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Chennai.

(Placed in Library, See No. LT 9960/15/13)

(vii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Ahmedabad.

(Placed in Library, See No. LT 9961/15/13)

(viii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Jaipur.

(Placed in Library, See No. LT 9962/15/13)

(ix) Institute of Hotel Management, Catering and Nutrition, Pusa.

(Placed in Library, See No. LT 9963/15/13)

(x) Institute of Hotel Management, Catering Technology and Applied Nutrition, Guwahati.

(Placed in Library, See No. LT 9964/15/13)

(xi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar.

(Placed in Library, See No. LT 9965/15/13)

(xii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad.

(Placed in Library, See No. LT 9966/15/13)

- (xiii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Srinagar.
(Placed in Library, See No. LT 9967/15/13)
- (xiv) Institute of Hotel Management, Catering and Nutrition, Shimla.
(Placed in Library, See No. LT 9968/15/13)
- (xv) Institute of Hotel Management, Catering Technolog and Applied Nutrition, Mumbai.
(Placed in Library, See No. LT 9969/15/13)
- (xvi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore.
(Placed in Library, See No. LT 9970/15/13)
- (xvii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal.
(Placed in Library, See No. LT 9971/15/13)
- (xviii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gwalior.
(Placed in Library, See No. LT 9972/15/13)
- (xix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gurdaspur.
(Placed in Library, See No. LT 9973/15/13)
- (xx) Institute of Hotel Management, Catering Technology and Applied Nutrition (Calcutta) Society, Kolkata.
(Placed in Library, See No. LT 9974/15/13)
- (xxi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Shillong.
(Placed in Library, See No. LT 9975/15/13)
- (xxii) Institute of Hotel Management, Catering and Nutrition, Lucknow.
(Placed in Library, See No. LT 9976/15/13)

- (2) A copy of the Consolidated Review (Hindi and English versions) by the Government of the working of the above mentioned institutes for the year 2012-2013.

(Placed in Library, See No. LT 9977/15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Hotel Management and Catering Technology, Noida, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Hotel Management and Catering Technology, Noida, for the year 2012-2013.

(Placed in Library, See No. LT 9978/15/13)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2012-2013.

(Placed in Library, See No. LT 9979/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9980/15/13)

- (2) (i) Review by the Government of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2012-2013.
- (ii) Annual Report of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9981/15/13)

- (3) (i) Review by the Government of the working of the Indian Oil Corporation Limited, Mumbai, for the year 2012-2013.
- (ii) Annual Report of the Indian Oil Corporation Limited, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9982/15/13)

- (4) (i) Review by the Government of the working of the Oil India Limited, Dibrugarh, for the year 2012-2013.
- (ii) Annual Report of the Oil India Limited, Dibrugarh, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9983/15/13)

- (5) (i) Review by the Government of the working of the Balmer Lawrie Investments Limited, Kolkata, for the year 2012-2013.
- (ii) Annual Report of the Balmer Lawrie Investments Limited, Kolkata, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9984/15/13)

- (6) (i) Review by the Government of the working of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2012-2013.
- (ii) Annual Report of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9985/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI SANTOSH CHOWDHARY): I beg to lay on the Table:-

- (1) A copy of the Drugs and Cosmetics (5th Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 704(E) in Gazette of India dated 25th October, 2013 under Section 38 of the Drugs and Cosmetics Act, 1940.

(Placed in Library, See No. LT 9986/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha, Chennai, for the year 2012-2013.

(Placed in Library, See No. LT 9987/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY):
I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Rashtriya Arogya Nidhi, New Delhi, for the year 2012-2013, alongwith Audited Accounts.

(Placed in Library, See No. LT 9988/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JESUDASU SEELAM): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government (Direct Taxes) (No. 20 of 2013)- Performance Audit on exemptions to Charitable Trusts and Institutions, for the year ended March, 2012.

(Placed in Library, See No. LT 9989/15/13)

- (ii) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 23 of 2013) - Autonomous Bodies, for the year ended March, 2012.

(Placed in Library, See No. LT 9990/15/13)

- (iii) Report of the Comptroller and Auditor General of India-Union Government (Defence Services) Ordnance Factories (No. 24 of 2013)(Performance Audit) - Performance of Ordnance Equipment Group of Factories, for the year ended March, 2012.

(Placed in Library, See No. LT 9991/15/13)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a)
 - (i) Review by the Government of the working of the General Insurance Corporation of India, Mumbai, for the year 2012-2013.
 - (ii) Annual Report of the General Insurance Corporation of India, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9992/15/13)

- (b)
 - (i) Review by the Government of the working of the New India Assurance Company Limited, Mumbai, for the year 2012-2013.
 - (ii) Annual Report of the New India Assurance Company Limited, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9993/15/13)

- (c)
 - (i) Review by the Government of the working of the United India Company Limited, Chennai, for the year 2012-2013.
 - (ii) Annual Report of the United India Company Limited,

Chennai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9994/15/13)

- (d)
- (i) Review by the Government of the working of the Oriental Insurance Company Limited, New Delhi, for the year 2012-2013.
 - (ii) Annual Report of the Oriental Insurance Company Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9995/15/13)

- (e)
- (i) Review by the Government of the working of the National Insurance Company Limited, Kolkata, for the year 2012-2013.
 - (ii) Annual Report of the National Insurance Company Limited, Kolkata, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9996/15/13)

- (3)
- (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development Economics (Delhi School of Economics-University of Delhi), Delhi, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development Economics (Delhi School of Economics-University of Delhi), Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 9997/15/13)

- (4)
- (i) A copy of the Annual Report (Hindi and English versions) of the Pratichi (India) Trust, Delhi, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pratichi (India) Trust, Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 9998/15/13)

- (5)
- (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Policy Research, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Policy Research, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 9999/15/13)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Social and Economic Change, Bangalore, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Social and Economic Change, Bangalore, for the year 2012-2013.

(Placed in Library, See No. LT 10000/15/13)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Studies in Industrial Development, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Studies in Industrial Development, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10001/15/13)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Applied Economic Research, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Applied Economic Research, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10002/15/13)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10003/15/13)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Financial Management, Faridabad, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Financial Management, Faridabad, for the year 2012-2013.

(Placed in Library, See No. LT 10004/15/13)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions)

of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2012-2013, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2012-2013.

(Placed in Library, See No. LT 10005/15/13)

- (12) A copy of the 21st Progress Report (Hindi and English versions) on the Action Taken Pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and Matters relating thereto, December, 2013.

(Placed in Library, See No. LT 10006/15/13)

- (13) A copy of the Annual Report (Hindi and English versions) of the National Housing Bank, New Delhi, for the year 2012-2013, alongwith Audited Accounts under sub-section (5) of Section 40 of the National Housing Bank Act, 1987.

(Placed in Library, See No. LT 10007/15/13)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India, Mumbai, for the year 2012-2013, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Industries Development Bank of India, Mumbai, for the year 2012-2013.

(Placed in Library, See No. LT 10008/15/13)

- (15) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

- (i) The Securities and Exchange Board of India (Listing of Specified Securities on Institutional Trading Platform) Regulations, 2013 published in Notification No. LAD-NRO/GN/2013-14/28/6720 in Gazette of India dated 8th October, 2013.
- (ii) The Securities and Exchange Board of India (Stock Brokers and Sub-Brokers)(Second Amendment) Regulations, 2013 published in Notification No. LAD-NRO/GN/2013-14/25/24775 in Gazette of India dated 27th September, 2013.
- (iii) The Securities and Exchange Board of India (Prohibition of Fraudulent and Unfair Trade Practices relating to Securities Market)(Amendment) Regulations, 2013 published in Notification No. LAD-NRO/GN/2013-14/22/22670 in Gazette of India dated 6th September, 2013.
- (iv) The Securities and Exchange Board of India (Buy-back of Securities)(Amendment) Regulations, 2013 published in Notification No. LAD-NRO/GN/2013-14/16/6384 in Gazette of India dated 8th August, 2013.
- (v) The Securities and Exchange Board of India (Mutual Funds)(Third Amendment) Regulations, 2013 published in Notification No. LAD-NRO/GN/2013-14/18/6348 in Gazette of India dated 19th August, 2013.

- (vi) The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements)(Second Amendment) Regulations, 2013 published in Notification No. LAD-NRO/GN/2013-14/19/6422 in Gazette of India dated 26th August, 2013.

(Placed in Library, See No. LT 10009/15/13)

- (16) A copy of the Insurance Regulatory and Development Authority (Licensing of Banks as Insurance Brokers) Regulations, 2003 (Hindi and English versions) published in Notification No. F. No. IRDA/Reg./21/79/2013 in Gazette of India dated 24th July, 2013 under Section 27 of the Insurance Regulatory and Development Authority Act, 1999.

(Placed in Library, See No. LT 10010/15/13)

- (17) A copy of the Notification No. IRDA/IAC/20/78/2013 (Hindi and English versions) published in Gazette of India dated 17th May, 2013 reconstituting the Insurance Advisory Committee, mentioned therein, with effect from 17th May, 2013 issued under sub-section (1) of Section 25 of the Insurance Regulatory and Development Authority Act, 1999 and in terms of regulation 3A of the Insurance Regulatory and Development Authority [Insurance Advisory Committee (Meetings)] (First Amendment) Regulation, 2012.

(Placed in Library, See No. LT 10011/15/13)

- (18) A copy each of the following Notifications (Hindi and English versions) under Section 48 of the Foreign Exchange Management Act, 1999:-

- (i) The Foreign Exchange Management (Manner of Receipt and Payment)(Amendment) Regulations, 2013 published in Notification No. G.S.R.479(E) in Gazette of India dated 12th July, 2013.
- (ii) The Foreign Exchange Management (Borrowing and Lending in Rupees)(Amendment) Regulations, 2013 published in Notification No. G.S.R.645(E) in Gazette of India dated 20th September, 2013.
- (iii) The Foreign Exchange Management (Borrowing and Lending in Foreign Exchange) (Fifth Amendment) Regulations, 2013 published in Notification No. G.S.R.668(E) in Gazette of India dated 1st October, 2013.
- (iv) The Foreign Exchange Management (Transfer or Issue of Security by a Person Resident outside India) (Thirteenth Amendment) Regulations, 2013 published in Notification No. G.S.R.681(E) in Gazette of India dated 11th October, 2013.
- (v) The Foreign Exchange Management (Transfer or Issue of Security by a Person Resident outside India) (Fourteenth Amendment) Regulations, 2013 published in Notification No. G.S.R.682(E) in Gazette of India dated 11th October, 2013.
- (vi) The Foreign Exchange Management (Transfer or Issue of Security by a Person Resident outside India) (Sixteenth Amendment) Regulations, 2013 published in Notification No. G.S.R.683(E) in Gazette of India dated 11th October, 2013.

(Placed in Library, See No. LT 10012/15/13)

- (19) A copy of the Notification No. G.S.R.646(E) (Hindi and English versions) published in Gazette of India dated 20th September, 2013 containing corrigendum to the Notification No. G.S.R.89(E) dated 12th February, 2001 issued under the Foreign Exchange Management Act, 1999.

(Placed in Library, See No. LT 10013/15/13)

- (20) A copy of the Annual Report (Hindi and English versions) of the Indian Economic Service Section-Institute of Economic Growth, Delhi,

for the year 2012-2013, alongwith Audited Accounts.

(Placed in Library, See No. LT 10014/15/13)

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10015/15/13)

(22) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March, 2013 together with Auditor's Report thereon:-

- (i) Shreyas Gramin Bank, Aligarh

(Placed in Library, See No. LT 10016/15/13)

- (ii) Malwa Gramin Bank, Sangrur

(Placed in Library, See No. LT 10017/15/13)

- (iii) Pandyan Grama Bank, Virudhunagar

(Placed in Library, See No. LT 10018/15/13)

- (iv) Gurgaon Gramin Bank, Gurgaon

(Placed in Library, See No. LT 10019/15/13)

- (v) Himachal Pradesh Gramin Bank, Mandi

(Placed in Library, See No. LT 10020/15/13)

- (vi) Odisha Gramya Bank, Bhubaneswar

(Placed in Library, See No. LT 10021/15/13)

- (vii) Chhattisgarh Gramin Bank, Raipur

(Placed in Library, See No. LT 10022/15/13)

- (viii) Manipur Rural Bank, Imphal

(Placed in Library, See No. LT 10023/15/13)

- (ix) Krishna Grameena Bank, Gulbarga

(Placed in Library, See No. LT 10024/15/13)

- (x) Uttarbanga Kshetriya Gramin Bank, Cooch Behar
(Placed in Library, See No. LT 10025/15/13)
- (xi) Tripura Gramin Bank, Agartala
(Placed in Library, See No. LT 10026/15/13)
- (xii) Ellaquai Dehati Bank, Srinagar
(Placed in Library, See No. LT 10027/15/13)
- (xiii) Marudhara Gramin Bank, Jodhpur
(Placed in Library, See No. LT 10028/15/13)
- (xiv) Madhya Bihar Gramin Bank, Patna
(Placed in Library, See No. LT 10029/15/13)
- (xv) Bihar Gramin Bank, Begusarai
(Placed in Library, See No. LT 10030/15/13)
- (xvi) Baroda Uttar Pradesh Gramin Bank, Raebareli
(Placed in Library, See No. LT 10031/15/13)
- (xvii) Sutlej Gramin Bank, Bathinda
(Placed in Library, See No. LT 10032/15/13)
- (xviii) Dena Gujarat Gramin Bank, Gandhinagar
(Placed in Library, See No. LT 10033/15/13)
- (xix) Bangiya Gramin Vikash Bank, Berhampore
(Placed in Library, See No. LT 10034/15/13)
- (xx) Saptagiri Grameena Bank, Chittoor
(Placed in Library, See No. LT 10035/15/13)
- (xxi) Meghalaya Rural Bank, Shillong
(Placed in Library, See No. LT 10036/15/13)
- (xxii) South Malabar Gramin Bank, Malappuram

(Placed in Library, See No. LT 10037/15/13)

(xxiii) North Malabar Gramin Bank, Kannur

(Placed in Library, See No. LT 10038/15/13)

(xxiv) Paschim Banga Gramin Bank, Howrah

(Placed in Library, See No. LT 10039/15/13)

(xxv) Uttarakhand Gramin Bank, Dehradun

(Placed in Library, See No. LT 10040/15/13)

(xxvi) Utkal Grameen Bank, Balangir

(Placed in Library, See No. LT 10041/15/13)

(xxvii) Andhra Pradesh Grameena Vikas Bank, Warangal

(Placed in Library, See No. LT 10042/15/13)

(xxviii) Aryavart Kshetriya Gramin Bank, Lucknow

(Placed in Library, See No. LT 10043/15/13)

(xxix) Baroda Rajasthan Kshetriya Gramin Bank, Ajmer

(Placed in Library, See No. LT 10044/15/13)

(xxx) Mewar Aanchalik Gramin Bank, Udaipur

(Placed in Library, See No. LT 10045/15/13)

(xxxi) Puduvai Bhjarathiar Grama Bank, Puducherry

(Placed in Library, See No. LT 10046/15/13)

(xxxii) Mizoram Rural Bank, Aizawl

(Placed in Library, See No. LT 10047/15/13)

(xxxiii) Deccan Grameena Bank, Hyderabad

(Placed in Library, See No. LT 10048/15/13)

(xxxiv) J & K Grameen Bank, Jammu

(Placed in Library, See No. LT 10049/15/13)

(23) A copy of the 43rd Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, as on 31st March, 2013.

(Placed in Library, See No. LT 10050/15/13)

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Life Insurance Corporation of India, Mumbai, for the year 2012-2013.

(Placed in Library, See No. LT 10051/15/13)

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Madras School of Economics, Chennai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Madras School of Economics, Chennai, for the year 2012-2013.

(Placed in Library, See No. LT 10052/15/13)

(26) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 30 of the Securities Contracts (Regulation) Act, 1956:-

- (i) The Securities Contracts (Regulation) Amendment Rules, 2013 published in Notification No. G.S.R. 705(E) in Gazette of India dated 25th October, 2013.
- (ii) The Securities Contracts (Regulation)(Stock Exchanges and Clearing Corporations)(Amendment) Regulations, 2013 published in Notification No. LAD-NRO/GN/2013-2014/21/6463 in Gazette of India dated 2nd September, 2013.

(Placed in Library, See No. LT 10053/15/13)
